

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF MAC ROOF INDIA PRIVATE LIMITED**

| <b>RELEVANT PARTICULARS</b> |                                                                                                                                       |                                                                                                                                                                                                                                          |
|-----------------------------|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                          | Name of corporate debtor                                                                                                              | MAC ROOF INDIA PRIVATE LIMITED                                                                                                                                                                                                           |
| 2.                          | Date of incorporation of corporate debtor                                                                                             | 24-04-2012                                                                                                                                                                                                                               |
| 3.                          | Authority under which corporate debtor is incorporated / registered                                                                   | ROC-DELHI                                                                                                                                                                                                                                |
| 4.                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U74900DL2012PTC234746                                                                                                                                                                                                                    |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor                                                    | Flat No-91, Khizrabad, Near Lions Hospital, New Friends Colony New Delhi 110025                                                                                                                                                          |
| 6.                          | Insolvency commencement date in respect of corporate debtor                                                                           | 31-01-2022                                                                                                                                                                                                                               |
| 7.                          | Estimated date of closure of insolvency resolution process                                                                            | 30-07-2022                                                                                                                                                                                                                               |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>NAME:</b> MR. SANJAY CHOPRA<br><b>REG. NO.:</b> IBBI/IPA-001/IP-P-01568/2018-2019/12427                                                                                                                                               |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board                                               | <b>ADDRESS:</b><br>S-4, 21/681, GHAWRI CHAMBERS 3 <sup>rd</sup> FLOOR, FAIZ ROAD, KAROL BAGH, NEW DELHI-110005<br><b>E-MAIL:</b><br><a href="mailto:CASANJAYCHOPRA@OUTLOOK.COM">CASANJAYCHOPRA@OUTLOOK.COM</a>                           |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional                                             | <b>ADDRESS FOR SENDING CLAIMS:</b><br>S-4, 21/681, GHAWRI CHAMBERS 3 <sup>rd</sup> FLOOR, FAIZ ROAD, KAROL BAGH, NEW DELHI-110005<br><b>E-MAIL ID:</b><br><a href="mailto:CIRPOFMACROOFINDIA@GMAIL.COM">CIRPOFMACROOFINDIA@GMAIL.COM</a> |
| 11.                         | Last date for submission of claims                                                                                                    | 14-02-2022                                                                                                                                                                                                                               |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NA                                                                                                                                                                                                                                       |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA                                                                                                                                                                                                                                       |
| 14.                         | (a) Relevant Forms; and<br><br>(b) Details of authorized representatives are available at:                                            | (a) <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> ,<br><br>(b) NA                                                                                                                                  |

Notice is hereby given that the National Company Law Tribunal New Delhi Bench V, has ordered the commencement of a **Corporate Insolvency Resolution Process** of the **Mac Roof India Private Limited** on 31-01-2022 in **Company Petition (IB) No.355/ND/2020** however the order was uploaded on NCLT portal on 02-02-2022 and shared by the applicant with Interim resolution professional also on 02-02-2022.

**The creditors of Mac Roof India Private Limited, are hereby called upon to submit their claims with proof on or before 14-02-2022** to the Interim Resolution Professional at the address mentioned against entry No. 10.

**The financial creditors shall submit their claims with proof by electronic means only.** All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class **NA** in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**



Sanjay Chopra  
Reg. No. IBBI/IPA-001/IP-P01568/2018-2019/12427  
Interim Resolution Professional  
Mac Roof India Private Limited

Date: 03-02-2022  
Place: New Delhi